

Annexure-6

Name of the corporate debtor: VARAD LIFESCIENCE PRIVATE LIMITED; Date of commencement of liquidation: 16.03.2021; List of stakeholders as on: 25.05.2021

List of operational creditors (other than Workmen, Employees and Government Dues)

Amount in Rs.

Sl. No	Name of Creditor	Details of Claims received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Paresh Thotawala & Co.	28.08.2018	2119756	2119756	Operational Debt	0	NA	0		0	0	0	0	Note-1
Note:	In accordance with the provisions of regulation 31(1) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, a public announcement was made on 22nd March 2021 and published in Business Standard, Ahmedabad Edition English Daily News Paper and Jai Hind, Ahmedabad Edition Gujarati daily News Paper. The last date for submission of claim was 19th April, 2021 and till that date we have not received any claims from the stakeholders. Further, no updated/fresh claims were received and hence the list of stakeholder is prepared based on the claims received during the corporate insolvency resolution process ("CIRP").													